

DIVISION BENCH
COURT - II

S-5

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/2084(KB)2019
IA(I.B.C)/731(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	AVAANI OXFORD OWNERS ASSOCIATE VS OXFORD FACILITIES MANAGEMENT
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)
None

ORDER

1. None for the parties.
2. Matter stands adjourned to **30th April, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)